

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 201
IB-411/ND/2022
IA-6037/2022

IN THE MATTER OF:

Karur Vysya Bank

... **Applicant/Petitioner**

Versus

Mr. Sourabh Goel

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Advocate Kushal Bansal

ORDER

IA-6037/2022: There is no appearance on behalf of either of the parties. In the interest of justice, the hearing is deferred to 24.04.2023.

-sd-

(L. N. GUPTA)
MEMBER (T)

-sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)